

LOK SABHA
UNSTARRED QUESTION NO.3042
TO BE ANSWERED ON 06.12.2019

PROMOTION AND DEVELOPMENT OF HANDICRAFT SECTOR

3042. SHRI JASWANT SINGH BHABHOR:
SHRI SHANTANU THAKUR:
SHRIMATI RATHVA GITABEN VAJESINGBHAI:
SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:
SHRI PRADEEP KUMAR SINGH :

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) the details of various schemes/programmes launched for promotion and development of handicraft sector in the country;
- (b) the State-wise details of the funds allocated, released and utilized in this regard during each of the last three years and the current year ; and
- (c) the details of the benefits availed from the implementation of the said schemes/programmes?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): The Office of the Development Commissioner [Handicrafts], Government of India implements various schemes for promotion and development of handicraft sector and artisans through “**National Handicraft Development Programme [NHDP]**” and **Comprehensive Handicrafts Cluster Development Scheme (CHCDS)** to emphasize integrated approach for development of handicraft cluster in a holistic manner. The NHDP and CHCDS have following components:

National Handicrafts Development Programme:

- (i) Base Line Survey & Mobilization of Artisans under Ambedkar Hastshilp Vikas Yojana,
- (ii) Design & Technology Upgradation
- (iii) Human Resource Development
- (iv) Direct Benefit to Artisans.
- (v) Infrastructure and Technology Support.
- (vi) Marketing Support & Services
- (vii) Research and Development

Comprehensive Handicrafts Cluster Development Scheme (CHCDS):

- (i) Mega Cluster
- (ii) Integrated Development and Promotion of Handicrafts Projects (Special Projects)

(b): The State-wise fund is not allocated. However State-wise fund sanctioned and released during last three years and current year is annexed at **Annexure-I**.

(c): The details of the benefits availed from the implementation of the said schemes by the handicraft artisans are reproduced below:-

- i. Development of artisans clusters into professionally managed and self-reliant community enterprise on the principles of effective member participation and mutual cooperation.
- ii. Upgraded artisan's skills through development of innovative designs and prototypes products for overseas markets, and through various handicraft training programmes.
- iii. Welfare measures like Health and Life insurance, recognition, extending credit facilities, supply of modern tools and equipment to the artisans etc.
- iv. Financial assistance is provided to artisans to participate in domestic and international craft exhibitions/seminars in metropolitan cities/state capitals / places of tourist or commercial interest/other places.
- v. Surveys and studies of important crafts and make in-depth analysis of specific aspects and problems of Handicrafts in order to generate useful inputs to aid policy planning and fine tune the ongoing initiatives.
- vi. Development of world class infrastructure in the country to support handicraft production, and enhance the product quality and cost to enable it to compete in the global market.

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3042 for answer on 06.12.2019

Annexure-I

State wise fund sanctioned during the past three year and current year:

(Rs. in Lakhs)

SL. No.	STATE/UT'S	Financial Year							
		2016-17		2017-18		2018-19		2019-20	
		Fund sanctioned	Fund released	Fund sanctioned	Fund released	Fund Sanctioned	Fund Released	Fund Sanctioned	Fund released
1.	A & N Islands	7.56	3.58	16.12	1.61	32.24	51.7	30.00	15.00
2.	Andhra Pradesh	1772.43	1615.8	3545.36	359.68	7074.99	252.18	262.38	138.09
3.	Arunachal Pradesh	35.24	35.24	47.79	28.325	92.98	68.57	0.00	0.00
4.	Assam	519.93	488.93	794.85	396.755	1574.36	241.635	31.22	15.61
5.	Bihar	1260.02	1251.94	2494.01	71.295	4984.52	46.59	242.00	78.9
6.	Chandigarh	16.00	16	38.00	22.75	76.00	7.92	14.25	11.4
7.	Chhattisgarh	156.57	153.86	270.74	44.645	540.66	23.02	0.00	0.00
8.	Delhi	937.94	908.08	1885.88	367.915	3287.41	37.12	1000.36	953.92
9.	Goa	10.54	9	25.43	5.25	50.04	0.00	0.00	0.00
10.	Gujarat	634.72	443.33	1171.44	141.2	2300.76	59.53	77.03	34.76
11.	Haryana	147.26	126.24	285.12	55.93	545.42	75.9	152.3	100.87
12.	Himachal Pradesh	199.11	139.57	390.74	338.41	780.32	36.56	242.85	190.51
13.	Jammu and Kashmir	1179.16	1168.46	2279.41	86.345	4548.45	21.66	4.95	0.00
14.	Jharkhand	121.46	121.46	258.03	52.71	515.24	36.01	0.00	0.00
15.	Karnataka	347.57	334.87	704.39	62.375	1395.65	35.13	27.63	16.31
16.	Kerala	121.01	110.73	243.78	84.7	485.94	57.72	110.22	55.11
17.	Madhya Pradesh	547.72	521.23	879.44	265.64	1735.91	51.18	312.81	167.81
18.	Maharashtra	192.96	189.96	367.77	194.065	727.36	110.3	38.93	19.75
19.	Manipur	278.59	249.79	437.34	383.175	867.12	161.25	4.60	4.6
20.	Meghalaya	18.20	18.2	59.40	156.21	114.40	58.73	0.00	0.00
21.	Mizoram	49.41	49.41	95.52	17.49	183.05	16.62	0.00	0.00
22.	Nagaland	78.16	78.16	150.95	35.3	300.23	46.03	19.97	9.98
23.	Odisha	594.42	386.42	1204.33	245.665	2400.07	45.69	19.82	9.91
24.	Puducherry	36.82	36.82	100.64	22.625	200.46	24.25	0.00	0.00
25.	Punjab	303.84	241.6	592.25	113.795	1168.29	145.71	180.61	120.81
26.	Rajasthan	704.31	650.15	1367.33	137.085	2720.71	404.96	182.47	143.46
27.	Sikkim	31.80	30.11	93.60	73.225	185.53	51.82	0.00	0.00
28.	Tamil Nadu	265.96	243.69	562.62	77.42	1115.65	39.11	0.00	0.00
29.	Telangana	183.26	173.01	394.06	563	785.68	245.70	137.40	90.96
30.	Tripura	89.72	83.06	185.84	103.47	370.01	38.00	14.75	7.37
31.	Uttar Pradesh	3938.68	3611.34	7747.17	401.985	15409.93	430.78	459.56	248.44
32.	Uttarakhand	103.57	92.22	226.02	71.84	443.88	81.59	44.65	11.88
33.	West Bengal	284.01	274.10	598.92	81.67	1187.97	60.13	41.66	20.83
34.	*All India (welfare)	1135.00	1335	1135.00	1268.00**	847.58	847.58	475.90	360
TOTAL		16302.95	15191.36	30649.29	6331.55	59048.81	3910.67	4128.32	2826.28

* Fund sanctioned under Direct Benefit Transfer Scheme (welfare) on all India basis.
